

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.250/252/HDB/2017
NAME OF THE COMPANY	Venkata Ramana Murthy Turaga vs janaharsha Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Ramana Murthy Turaga vs janaharsha Resorts Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Applicant		9542239039. vv22@vangaassociates.com	V. V. R. Reddy

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Shri V. Venkata Rami Reddy, learned counsel for the Applicants. The learned counsel sought time to submit Balance sheets and Annual Returns for the years 2012-13 and 2013-14.

Matter posted on 08.01.2018

**MEMBER (Tech)**

**MEMBER (Judl)**